

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

IA 2189/2024 in C.P. (IB)/1095(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES: **PUNJAB NATIONAL BANK V/s ANAND**
DISTILLERIES PVT.LTD

Section 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

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- 1) Mr. Rahul Pillai, Ld. Counsel for the Applicant, Mr. Jatin Kumar, Ld. Counsel for the Respondent No. 1, Mr. S.N. Fuladi, Ld. Counsel for the Respondent No. 3 and Ms. Shikha Bhura, Ld. Counsel for the Respondent No. 4 are present.
- 2) Respondent Nos. 1, 3 and 4 seeks some time to file and place on record Affidavit in Replies. Time is allowed. Affidavit in Replies be filed and placed on record well before the adjourned date thereby duly serving copies thereof to the other side well in advance.
- 3) Stand over to 29.07.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)